

FORM 'D'
Rejection Order
[Rule 4(iii)]


No HC.XXXV- 01/2024-25/148 / RTI
Dated 23/07/2024

To,

Mr. Nagaraja M R,
Editor-Deccan Inquirer,
LIG 2 No 761, HUDCO,
Laxmikantanagar, Hebbal,
Mysuru, Karnataka-570017

1. Please refer to your RTI application registered as I.D. Number 90/2024-25 dated 02/07/2024 addressed to the undersigned seeking miscellaneous information.
2. The information asked for cannot be supplied due to following reason:-
 - (i) For not complying with Rule 3(b) of the Gauhati High Court (Right to Information) Rules, 2008, which clearly states that:
"Every application shall be made for one particular item of information only"

Therefore, you are requested to submit separate application for separate subject matter.


Registrar (Judicial) & PIO
Gauhati High Court.
23/07/2024
23/7/2024

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 1/2024-25/150/ RTI
Dated 24/07/2024


To,

Mr. Gautam Dey,
Office of the District and Sessions Judge,
Karimganj, Pin-788710
E-mail: imgautamdey@gmail.com

1. Please refer to your RTI application registered vide I.D. Number 91/2024-25 dated 05/07/2024 forwarded to undersigned seeking information relating to status of transfer application.
2. The information asked for is as follows:

The transfer application sent to Gauhati High Court from the Office of the District & Sessions Judge, Karimganj vide letter No. JKD/Esstt./2023/6248 dated 01.12.2023 has been considered and rejected.

The said application was rejected as there was no vacant OBC post in the cadre of Computer Typist at the station where transfer was sought for.


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

@
24/7/2024

FORM 'E'

Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 03/2024-25/ 144/ RTI
Dated 19/07/2024

To,


Mr. Himjyoti Kalita,
Gauhati High Court, Guwahati.

1. Please refer to your RTI application registered as I.D. Number 92/2024-25 dated 16/07/2024 addressed to undersigned for APAR for the year 2022 and 2023.
2. The copies of the information sought for are attached herewith at 'Annexure A'.

Encl:- As stated above.

Received
Himjyoti Kalita


19.07.2024
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati


19/7/2024

FORM 'E'

Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 03/2024-25/145 / RTI
Dated 19/07/2024

To,

Mr. Hriday Ranjan Malakar,
Gauhati High Court, Guwahati.

1. Please refer to your RTI application registered as I.D. Number 93/2024-25 dated 16/07/2024 addressed to undersigned for APAR for the year 2023.
2. The copies of the information sought for are attached herewith at 'Annexure A'.

Encl:- As stated above.

Received
Himjoti Kalita

Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

19/7/2024

FORM 'E'

Form of supply of information to the applicant
[Rule 4(iv)]


No HC.XXXV- 03/2024-25/146/ RTI
Dated 19/07/2024


To,

Mr. Arup Baruah,
Gauhati High Court, Guwahati.

1. Please refer to your RTI application registered as I.D. Number 94/2024-25 dated 16/07/2024 addressed to undersigned for APAR for the period 2019 to 2023.
2. The copies of the information sought for are attached herewith at 'Annexure A'.

Encl:- As stated above.


19.07.2024
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati


19/7/2024


20/07/24

FORM 'E'

Form of supply of information to the applicant
[Rule 4(iv)]

OL-167/2024

No HC.XXXV- 1/2024-25/154/ RTI

Dated 29/07/2024

To,


Ms. Dona Poddar,
Vill-Dolaigaon, Dist-Bongaigaon,
Pin-783381, Bongaigaon, Assam.

1. Please refer to your RTI application registered vide I.D. Number 95/2024-25 dated 17/07/2024 forwarded to undersigned seeking information relating to transfer of LDAs/Copyists/ Typists of subordinate district courts of Assam.
2. The information asked for is as follows:

Employees of Sub-ordinate Courts of Assam who intends to get transferred to their choice of place of posting needs to submit fresh petitions in November, 2024 as per "Transfer Policy for the Staff of the Sub-ordinate Courts of Assam" dated 17.08.2021.


29.07.2024

Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.


29/7/2024

O/C

By Speed Post

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 1/2024-25/149 / RTI
Dated 23/07/2024

To ,

Mr. Lalji Singh
S/o- late Chhabiraj Singh, Vill- Hariharpur
P.O- Rohania, Varanasi - 221108

1. Please refer to your RTI application registered as I.D. Number 96/2024-25 Dated 18/07/2024 addressed to undersigned regarding supply of information relating Railway Magistrate Court in Arunachal Pradesh.
2. The information asked for is as follows.

There was not any Railway Magistrate in Arunachal Pradesh in the year 1997, for your kind information first railway line in Arunachal Pradesh was inaugurated in the year 2014.

24/07/24

11.10.24
23/7/24
23.07.2024
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

O/C

FORM 'E'

Form of supply of information to the applicant
[Rule 4(iv)]


No HC.XXXV- 03/2024-25/ 155/RTI
Dated 29/07/2024


To,

Mrs. Swarna Moni Deka,
Gauhati High Court, Guwahati.

1. Please refer to your RTI application registered as I.D. Number 97/2024-25 dated 20/07/2024 addressed to undersigned for APAR for the period 2019 to 2023.
2. The copies of the information sought for are attached herewith at 'Annexure A'.

Encl:- As stated above.


29.07.2024
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati


29/7/2024


29/7/2024

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 03/2024-25/156/RTI
Dated 29/07/2024

To,

Mrs. Donna Wynona Jones,
Gauhati High Court, Guwahati.


1. Please refer to your RTI application registered as I.D. Number 98/2024-25 dated 22/07/2024 addressed to undersigned for APAR for the years 2022 and 2023.
2. (i) The copies of the information sought for are attached herewith at 'Annexure A'.
(ii) No such criteria are adopted for rewarding grades to the employees in respect of his/her APAR. It is upto the discretion of the Reporting, Reviewing and Accepting Officers, as the case may be, bearing in mind the overall performance and personal attributes.

(iii) No such criteria are adopted by the Registry for downgrading an employee in respect of his/her APAR remarks. However, in Part V of the APAR format, the Reviewing Officer may agree/disagree with the assessment made by the Reporting Officer and in case of disagreement, may specify the reasons, if anything he wish to modify or add for upgrading/downgrading the remarks.

(iv) The Reporting Authority is not provided with any guidelines by the Registry for recording remarks of the employees working under him/her. However, Reporting officers are expected to use their discretion uniformly in respect of all employees as far as possible.

(v) There is no such notification/rules/orders followed by the Registry in dealing with APAR. However, while downgrading/upgrading an employee, directions of Hon'ble Supreme Court of India on APAR are followed. (E.g. Dev Dutt vs Union of India and others, Delhi High Court/ Supreme Court judgements.

Encl:- As stated above.


29.07.2024
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

Received on 30/7/24

id

By Speed Post

O/c

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.XXXV - 14/2023-24/158/RTI

Dated Guwahati, 31/07/2024

From : Sri S. Dhar
Registrar (Judicial) & PIO
Gauhati High Court-781001

To : Mr. Hitler Pegu
SPIO/Joint Secretary to the Govt. of Assam
Judicial Department, Ghy-06

Sub: Request for information under Right to Information Act, 2005.


Ref: RTI application by Mr. Dharendra Patowary, Regd. Vide 99/2023-24
Dated 22/07/2024.

Sir,

With reference to the subject cited above, I am forwarding herewith a RTI application by Mr. Dharendra Patowary, for taking necessary action in respect of Q No- 1,2 & 3, from your end as the subject matter seems to fall under your jurisdiction. Reply, if any, may directly be sent to the applicant.

Yours faithfully,


Encl: As stated above.


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati
21-07-2024

Memo No. HC.XXXV -14/2023-24/159 / RTI, dated the 31/07/2024

Copy to:

Mr. Dharendra Patowary, House no -17, Jatia, Mandakini path - 781006. He is requested to approach the abovementioned PIO for getting the information in respect of his queries.


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati
21-07-2024


M
31/7/24


FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 1/2024-25/ 153/ RTI
Dated 26/07/2024

To,

Dr. Dibyajyoti Hazarika,
Gandhinagar, Maa Bhabani Path,
District- Dibrugarh, Pin-786001.
E-mail: hazarikadibya@gmail.com

1. Please refer to your RTI application registered vide I.D. Number 100/2024-25 dated 22/07/2024 forwarded to undersigned seeking information relating to complaint against neighbour.
2. The information sought for is not specific in nature. Further, such data is not maintained by this Registry.


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

@
26/7/2024

FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -01/2024-25/164/ RTI
Dated 08/08/2024

From: Sri S.Dhar,
Registrar (Judicial) & PIO,
Gauhati High Court.

To : Mr. Tenzin Wangdak,
House No-2, Jhilmil Path,
Survey, Beltola, Guwahati.

Sub: Information under RTI Act.

Ref: Your RTI application regd. vide ID No. 101/2024-25 dated 23/07/2024

Sir,

Photocopies of your answer scripts in respect of Arunachal Pradesh Judicial Service Grade-III 2023 are ready to be provided as per your request. You are to pay cost of Rs. 245/- (Two hundred forty-five) only (i.e. @ Rs. 5/- per sheet x 49 sheets). You may pay the amount by cash or by online and collect the same from the RTI Cell, Gauhati High Court.

Further, you are informed not to share your answer sheets with third party.

Yours sincerely,

[Signature] 08.08.2024

Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

Received on behalf of Tenzim Wangdak

Ashrafat Ghosh
Advocate

9/8/2024

Ph. No. 9678172435

[Signature]
8/8/2024

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 1/2024-25/167/ RTI
Dated 8./08/2024


To ,

Mr. Rapolu Bhaskar
H. No-16-2-740/7, Kalyan Nagar,
Gaddi annaram, Dilsukhnagar, Hyderabad-500060
Email- javabindia@gmail.com

1. Please refer to your RTI application registered as I.D. Number 102/2024-25 Dated 24/07/2024 forwarded to undersigned regarding cases relating to person with disabilities.
2. The information asked for is as follows:

Q. No. 4 & 6 -

Number of pending cases of crimes against differently abled person in the state of Assam is 10 (ten). However other data relating to cases of crimes against differently abled person, as sought for by the applicant is not maintained by this Registry.


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.
NA/2024

08.08.2024

By Speed Post

O/c

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 1/2024-25/~~163~~ RTI
Dated .7./08/2024

To,

Mr. Shouvik Kundu
63 G, Selimpur lane, Flat no-2,
Dhakuria , Kolkata-700031

1. Please refer to your RTI application registered as I.D. Number 103/2024-25 Dated 25/07/2024 addressed to undersigned regarding supply of misc. information relating to Arbitrator appointed by Hon'ble High Court.

2. The information asked for is as follows.

1) Gauhati High Court Notification No. 99 dtd 4th August, 2023 reflected panel of arbitrator as on 31st March, 2024. (Copy attached).

(2) Criteria under in which such appointments were made are as follows:

- (i) All retired Hon'ble Judges of the Supreme Court of India who were elevated from the Gauhati High Court below the age of 75 years, subject to availability;
- (ii) All retired Hon'ble Chief Justice and Hon'ble Judges of the Gauhati High Court, subject to availability but up to their reaching the age of 70 years;
- (iii) Retired District & Sessions Judges of Assam, Nagaland, Mizoram and Arunachal Pradesh, subject to their availability and up to their reaching the age of 70 years;
- (iv) Technical experts, subject to their availability and up to their reaching the age of 70 years.

Letter was returned with a
note "addressee Dept".

M/07/08/24

o/c

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 1/2024-25/170/ RTI
Dated 12./08/2024

To ,

Mrs. Munmun Boruah
Gauhati High Court, Guwahati

1. Please refer to your RTI application registered as I.D. Number 105/2024-25 Dated 26/07/2024 forwarded to undersigned seeking information relating to arrear salary payment of Ms. Minu Das, P.S., Gauhati High Court.
2. The information asked for is as follows.

Q. No. i, ii & iii -

Govt of Assam vide letter no- JDJ. 31/2019/Pt/63 dtd 10/03/2022 (copy enclosed) conveyed the sanction of arrear pay and allowances Rs. 3,21,991/- (Rupees Three lakh twenty One thousand Nine hundred and Ninety one only) to Ms. Minu Das. Accordingly vide this Registry's bill no. BILL/202122/KAMJUD001/01184 dtd 11/03/2022, the said amount was paid.

Munmun Boruah.

[Signature]
12.08.2024
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.
N-102

FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

OL-171/2024

No. HC.XXXV -01/2024-25/165/ RTI
Dated 08/08/2024

From: Sri S.Dhar,
Registrar (Judicial) & PIO,
Gauhati High Court.

To : Mr. Subu Butung,
Village-Kalung, Ziro,
Arunachal Pradesh,
Pin-791120.

Sub: Information under RTI Act.


Ref: Your RTI application regd. vide ID No. 106/2024-25 dated 25/07/2024

Sir,

Photocopies of your answer scripts in respect of Arunachal Pradesh Judicial Service Grade-III 2023 are ready to be provided as per your request. You are to pay cost of Rs. 215/- (Two hundred fifteen) only (i.e. @ Rs. 5/- per sheet x 43 sheets). You may pay the amount by cash or by online and collect the same from the RTI Cell, Gauhati High Court.

Further, you are informed not to share your answer sheets with third party.

Yours sincerely,


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati
08-08-24

FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

OL-172/2024

No. HC.XXXV -01/2024-25/166/ RTI
Dated 08/08/2024

From: Sri S.Dhar,
Registrar (Judicial) & PIO,
Gauhati High Court.

To : Mr. Subu Nampi,
Village-Kalung, Ziro,
Arunachal Pradesh,
Pin-791120.

Sub: Information under RTI Act.


Ref: Your RTI application regd. vide ID No. 107/2024-25 dated 25/07/2024

Madam,

Photocopies of your answer scripts in respect of Arunachal Pradesh Judicial Service Grade-III 2023 are ready to be provided as per your request. You are to pay cost of Rs. 185/- (One hundred eighty-five) only (i.e. @ Rs. 5/- per sheet x 37 sheets). You may pay the amount by cash or by online and collect the same from the RTI Cell, Gauhati High Court.

Further, you are informed not to share your answer sheets with third party.

Yours sincerely,


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati
N. N. B. 08.08.24

FORM 'E'

Form of supply of information to the applicant
[Rule 4(iv)]


No HC.XXXV- 03/2024-25/161/RTI
Dated 05/08/2024


To,

Mr. Subhajit Das,
Gauhati High Court, Guwahati.

1. Please refer to your RTI application registered as I.D. Number 108/2024-25 dated 31/07/2024 addressed to undersigned for APAR for the years 2022 and 2023.
2. The copies of the information sought for are attached herewith at 'Annexure A'.

Encl:- As stated above.


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

 5/8/24

Received
 06/8/2024